GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.311
ANSWERED ON 02.02.2026

PRADHAN MANTRI SAHAJ BIJLI HAR GHAR YOJANA

311   SMT. PHULO DEVI NETAM:

Will the Minister of **POWER** be pleased to state:

(a)   the basis on which the estimated number of un-electrified households was revised downward during SAUBHAGYA implementation;

(b)   State-wise number of households currently identified as de-electrified or non-functional connections;

(c)   the amount of extra-budgetary borrowings raised by Rural Electrification Corporation (REC) under SAUBHAGYA and related schemes; and

(d)   the interest burden incurred on unutilised funds?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b):   Government of India launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) in October 2017 to achieve universal household electrification for providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country. As per the SAUBHAGYA scheme, the total number of un-electrified households was estimated at 300 lakh, against which 286 lakh households across the country were electrified during the SAUBHAGYA period and all the States have reported 100% electrification of all the willing un-electrified households, identified before 31.03.2019. State-wise details are enclosed at **Annexure–I**.

Government of India launched Revamped Distribution Sector Scheme (RDSS) with the objective of improving the quality and reliability of supply of power to consumers through a financially sustainable and operationally efficient Distribution Sector. Projects worth Rs 2.62 lakh Crore have been sanctioned for infrastructure and smart metering works under the scheme, of which, works amounting to Rs. 6522 Cr. have been sanctioned for electrification of 13,65,139 households in the country. This includes electrification works sanctioned for particularly Vulnerable Tribal Group (PVTG) households identified under Pradhan Mantri Janjati Maha Nyaya Abhiyan (PM-JANMAN), tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), Scheduled Caste households under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and households in remote & border areas under Vibrant Village Program (VVP), wherever found feasible. The State/UT-wise details of Household electrification under RDSS (PVTG+Addl HHs) are given at **Annexure-II**.

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(c) & (d):   The amount of extra budgetary borrowings raised by REC under SAUBHAGYA scheme is as follows:

Sr. No.	Scheme	Amount in Rs crore
1	SAUBHAGYA	2,950.00
2	DDUGJY	21,159.30
Total		**24,109.30**

The entire fund was utilised for the scheme within the stipulated time.

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ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 311 ANSWERED IN THE RAJYA SABHA ON 02.02.2026
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Number of Households electrified during SAUBHAGYA period

S. No.	Name of the States	No of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
Total		**2,86,13,424**

*Not funded under SAUBHAGYA Scheme

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ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 311 ANSWERED IN THE RAJYA SABHA ON 02.02.2026
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State/UT-wise details of Household electrification under RDSS (PVTG+Addl HHs)

Name of State	Total Households Sanctioned	Households Electrified
Addl. HHs Sanctioned under RDSS		
Andhra Pradesh	15,475	15,307
Arunachal Pradesh	6,506	0
Assam	127,111	0
Bihar	35,467	0
Chhattisgarh	34,078	188
Jammu & Kashmir	15,359	0
Jharkhand	4,853	371
Kerala	40	11
Madhya Pradesh	196	21
Manipur	36,972	0
Meghalaya	50,501	0
Mizoram	15,167	0
Nagaland	10,004	0
Rajasthan	338,702	79,526
Uttar Pradesh	251,487	1,317
Total (A)	**941,918**	**96,741**
Himachal Pradesh*	0	0
Arunachal Pradesh	1,683	0
Uttarakhand	1,154	0
Total (B)	**2,837**	**0**
Andhra Pradesh	24,967	24,925
Bihar	-	0
Chhattisgarh	7,077	7,160
Jharkhand	12,442	11,146
Karnataka	1,615	1,546
Kerala	345	313
Madhya Pradesh	30,216	27,006
Maharashtra	8,556	9,216
Rajasthan	17,633	16,023
Tamil Nadu	8,603	6,939
Telangana	3,884	3,884
Tripura	11,664	11,692
Uttar Pradesh	316	195
Uttarakhand	669	669
Sub Total (C1)	**127,987**	**120,714**
Gujarat	0	6,626
Odisha	0	5,156
West Bengal	0	3,372

Sub Total (C2)	**0**	**15,154**
Madhya Pradesh	25	20
Sub Total (C3)	**25**	**20**
Total (C=C1+C2+C3)	**128,012**	**135,888**
Andhra Pradesh	4,921	4,359
Arunachal Pradesh	1,938	1,469
Bihar	7,117	648
Chhattisgarh	39,579	12,245
Himachal Pradesh	93	10
Jammu & Kashmir	13,824	0
Jharkhand	19,467	0
Karnataka	5,288	1,101
Kerala	1,080	204
Madhya Pradesh	59,172	11,910
Maharashtra	6,961	5,228
Rajasthan	82,842	7
Telangana	26,525	15,442
Tripura	7,677	5,089
Uttar Pradesh	6,867	65
Uttarakhand	207	135
Sub Total (D1)	**283,558**	**57,912**
Odisha	0	0
Sub Total (D2)	**0**	**0**
Andhra Pradesh	182	129
Arunachal Pradesh	9	9
Himachal Pradesh	7	3
Jharkhand	1,910	0
Kerala	17	0
Madhya Pradesh	650	67
Rajasthan	195	0
Telangana	672	0
Tripura	512	0
Uttar Pradesh	30	7
Uttarakhand	19	3
Sub Total (D3)	**4,203**	**218**
Odisha	0	0
Sub Total (D4)	**0**	**0**
Total (D=D1+D2+D3+D4)	**287,761**	**58,130**
Andhra Pradesh	811	411
Jharkhand	1,782	0
Madhya Pradesh	6	3
Maharashtra	2,012	21
Total (E)	**4,611**	**435**
Grand Total (A+B+C+D+E)	**1,365,139**	**291,194**

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